2026:DHC:10508

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010075422021**

\+ O.M.P.(I) (COMM.) 39/2021 and I.A. 1424/2021
DALMIA FAMILY OFFICE TRUST EARLIER KNOWN AS MRIDU HARI DALMIA PARIVAR TRUST .....Petitioner
Through: None.

versus

AJAY CHANDRA EX DIRECTOR .....Respondent
Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 26.11.2026

1. The matter was called-out twice.

2. No one appears on behalf of the parties.

3. Accordingly, the present petition is dismissed for non-prosecution. Pending application(s), if any, also stand disposed of.

OM PRAKASH SHUKLA, J

NOVEMBER 26, 2026
s.godara

Signature Not Verified
Signed By:GUNN
Signing Date:26.11.2026
18:44:45